

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:104
ANSWERED ON:26.11.2009
HELICOPTER ACCIDENTS
Botcha Lakshmi Smt. Jhansi

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has looked into the reasons for the occurrence of the recent helicopter accidents;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make it mandatory for all the helicopters to have a satellite phone connection to ensure better communication especially in difficult wheather conditions;
- (d) if so, the details thereof; and
- (e) the further steps proposed to be taken in the matter?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (e):- A statement is laid on the Table of the House.

Statement referred to in the parts (a) to (e) of the Lok Sabha Starred () Question No. 104 for 26.11.2009 regarding `Helicopter Accidents`.

(a) and (b):- All accidents are investigated in accordance with the Aircraft Rules, 1937 action is taken on the recommendations emanating from the investigation with an objective of prevention of future accidents.

(c),(d) and (e):- The feasibility of tracking of helicopters during flight is in preliminary stage of evaluation.